

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Contempt Petition No.200/00001/2021

(in O.A. 200/499/2020)

Jabalpur, this Wednesday, the 4th day of August, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1. Satish Singh Chauhan, S/o R.S.Chauhan aged about 59 years, Chief Office Superintendent
2. Rafi Uddin Quazi, S/o Late Z.N.Quazi, aged about 58 years, Chief Office Superintendent
3. Dhirendra Kumar Sinhala, S/o Late Shiv Kumar Sinha, aged about 56 years, Chief Office Superintendent
4. Smt. Rama Vijayan W/o Vijayan P. Aged about 54 years, Personal Secretary
5. Smt. Aruna Tare, W/o S.K.Tare aged about 55 years, Personal Secretary
6. S.K. Garg, S/o Latel K.L. Garga aged about 57 years, Movement Inspector
7. Smt. Riti Sehgal W/o G.S.Sehgal aged about 56 years, Office Superintendent
8. Smt. Reeta Chakroborty W/o Suhas Chakroborty aged about 60 years, Office Superintendent (Retd.)

All except sl. No. 8, (Retired Office Superintendent), are working under department of Divisional Railway Manager, West Central Railway, Habibganj, Bhopal on the above respective post, R/o, C/o Satish Singh Chauhan, 6-B/503, Sheetal Height opposite Best Prize, Misrod Bhopal 462027

-Applicants

(By Advocate – **Shri Rohan Harne**)

V e r s u s

1. Shri Shailendra Kumar Singh, General Manager, Western Central Railways, Jabalpur (MP)
2. Shri Uday Borwanker, Divisional Railway Manager, Western Central Railways, Bhopal (MP) - **Respondents**

(By Advocate – **Smt. Amrit Ruprah**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

It has been submitted by the counsel for the respondents that the reply/compliance report has been filed by the respondents.

2. In the reply it has been specifically submitted by the respondents that the order passed by this Tribunal in Original Application No. 200/499/2020 has been fully complied with whereby the respondents were directed to decide the representations.

3. It has been specifically submitted by the respondents that in compliance of the order of this Tribunal the respondents have carefully examined the joint representations of the applicants dated 26.07.2019 and 20.01.2020 (CP-2) and the matter has been decided vide Annexure CP-4 dated 23.10.2020.

4. We have considered the matter and we are of the view that our order in Original Application No. 200/499/2020 has



been complied with and there is no willful dis-obedience of our order by the respondents.

5. Hence, this Contempt Petition is rejected. The respondents are hereby discharged from the notice of the Contempt.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member